

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**

The transfer and posting of the following officials are hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Sh. Rajeet S/o Sh. Dilbagh Singh (E.C.-13971230)	PA in the court of Sh. Arjun Kirar, Ld. Civil Judge (NW), Rohini Courts, Delhi.	PA in Office Pool, Administration Branch-I (NW), Rohini Courts, Delhi
2	Ms. Aastha D/o Sh. Gurcharan Dass	PA in Office Pool, Administration Branch-I (NW), Rohini Courts, Delhi	PA in the court of Sh. Arjun Kirar, Ld. Civil Judge (NW), Rohini Courts, Delhi.

**Note:**

1. Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

*G Singh*  
21/07/25

(GURVINDER PAL SINGH)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

*G Singh*

No.F2(2)/Admn.I/NW/RC/2025/ 24631-24651

Date 21/07/2025

**Copy forwarded for information and necessary action to:-**

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I (Central), Tis Hazari Courts, Delhi.
5. The Sr. A.O.(J)/A.O.(J), North-West District, Rohini Courts, Delhi.
6. The Record Officer, North-West, Rohini Courts, Delhi.
7. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
10. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
11. Personal Office of the undersigned.
12. The Facilitation Centre, Rohini Courts, Delhi.
13. The ALIO, Library Branch, Rohini Courts, Delhi.
14. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
15. The official(s) concerned.
16. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-I (North-West), Rohini Courts, Delhi.

*G Singh*

PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

*G Singh*